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(2013) 05 DRAT CK 0007

Debts Recovery Appellate Tribunal, Delhi

Case No: Appeal No. 150 Of 2013 (In Original Appeal No. 152 Of 2011 (Delhi-II))

Schaefco International And Ors.

APPELLANT

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Hdfc Bank And Ors. RESPONDENT

Date of Decision: May 31, 2013

Acts Referred:

• Code Of Civil Procedure, 1908 - Order 8 Rule 6A(1), Order 8 Rule 6A, Order 6 Rule 17, Order 8 Rule 9

• Recovery Of Debts And Bankruptcy, Insolvency Resolution And Bankruptcy Of Individuals And Partnership Firms Act, 1993 - Section 19(8)

• Securitisation And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002 - Section 13(2)

Hon'ble Judges: S.N.H. Zaidi, J

Bench: Single Bench

Advocate: Hashmat Nabi, Kunal Tandon

Final Decision: Dismissed

Judgement